

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ
COURT HALL NO :3

Sl.No.	CaseNo.		AdvforPet/App/Comp	Adv forResp
1	WP 101265/2021	(GM,KIADB)	VINAY SKOUJALAGI SHMITTALKOD	V/O DTD17/8/2021 HCGP FORR1 SHARMILA M PATIL FOR R2-R4 (VK NOT FILED)
2	WP 110727/2017	(GM,RES)	RAMACHANDRA MALI BHAGYASHREE N B	AGA FOR: R1-R3 NEEDFUL NOT DONE IN R/O R4
3	WP 107764/2018	(GM,CPC)	RAMACHANDRA MALI BHAGYASHREE N B	R1-R5: SERVICE AWAITED
4	WP 115065/2019	(GM,CPC)	RAMESH I ZIRALI	
5	WP 102521/2021	(GM,CPC)	RAVIRAJ C PATIL SHRIPRASAD J JOSHI	
6	WP110764/2014	(LB,RES)	S B HEBBALLI	E/NOTICE ISSUED TO RESPDT SERVICE AWAITED
7	WP105395/2018	(CS,RES)	S B HEBBALLI	GA SD
	1)FURNISHINGOF DPF OF RS 320/-, 8 SETS OF PETITION COPIES COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE IN R/O R1- R10 2)MEMO FOR DISPENSAION OF ISSUANCE OF NOTICE TO R1-R8			

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| 8 | WP 103102/2021 (LB,RES)
1) FURNISHING OF
FPF, COVER,
ACK, PETITION
COPIES C/A AND
ETC TO TAKE
E/NOTICE IN R/O
R2 TO R2
2) COMPLIANCE OF
OFFICEOBJECTIONS
AT SL NOS
14,18,22,23,25,26
,27 & 52(1-2 | S B HEBBALLI | AGA FOR R1 |
| 9 | WP 103200/2021 (GM,RES)
1) AWAITING
SERVICE OF NOTICE
IN R/O R2 AND R3
2) COMPLIANCE OF
OFFICE OBJECTIONS
AT SL NOS
18 & 27
(DD FILE WP
101302/2021 KEPT
BELOW) | S B HEBBALLI | AGA FOR R1
R2 AND R3 : SERVICE AWAITED |
| 10 | WP 105105/2018 (GM,CPC)
FURNISHING OF
PF,C/A
CORRECT ADDRESS
ETC FOR
ISSUE OF NOTICE
TO RESPTS | S G KADADAKATTI
LINGESH V KATTIMANI | NEEDFUL NOT DONE IN R/O
RESPTS |
| 11 | WP 103275/2021 (GM,CPC)
1) AWAIT SERVICE
OF E/NOTICE IN
R/OR1-R7
(NOTICE ISSUED ON
23/10/2021)
2) NON-COMPLIANCE
OF OFFICE OBJNS
AT SL
NOS.14,18,25AND
52(1 TO 4) | S G KADADAKATTI | R1-R7 : SERVICE AWAITED |
| 12 | WP 100365/2018 (GM,RES)
FURNISHING OFFPF
C/A
WP COPIES CORRECT
ADDRESS
FOR ISSUE NOTICE
TO R1 | S.H.MITTALKOD
M LVANTI | R2:SERVED
GURUDEV GACHCHINAMATH FOR
R3 & R4
R1:ACK NYR |
| 13 | WP 104297/2014 (LB,ELE)
NON COMPLIANCE OF
OFFICEOBJNS | SHIVARAJ BALLOLI
SHIVRAJ SBALLOLI | AGA FOR R1 |

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14	WP 108328/2014 (GM,RES) & WP 109907-915/2014 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	SHIVARAJ BALLOLI	GA FOR R1 R2 - SERVED
15	WP 102049/2015 (LB,RES) & WP 104140-141/2015 FURNISHING OF FPF, CA, ACK, COVERS, COPIES ETC-, TO ISSUE NOTICE TO R3 FOR 3RD TIME	SHIVARAJ BALLOLI SHIVRAJ S BALLOLI	R1 : SAVAKKA - SD R2 : BASAPPA - SD R4 : MALLIKARJUN - SD R5 : PRESIDENT, ZP, BELGAUM: SD R6 : CEO, TP, GOKAK - SD R7 : SECY, GP, BELAGAVI -SD NEEDFUL NOT DONE IN R/O R3
16	WP 108445/2016 (GM,CPC) 1) MEMO FOR DELETION OF R11,R13,R16,R19,R 20 &R21 2)NON FURNISHING OF FPF, C/ADDRESS, COPIES, COVER, ACK ETC FOR ISSUE E/NOTICE FOR R10 R12 & R15 (FOR 2ND TIME)	SATISH M S	B S KAMATE FOR R1 and R2 MRUTYUNJAYA S HALLIKERI FOR R3 B SHARANABASAWA FOR R4 R5 : RAJASHWARI- H/S R6 : D GOPALKRISHNA- H/S R7 : SRINIVAS - SD R8 : LAXMI - SD R9: MANGA-H/S NEEDFUL NOT DONE INR/O R10, R12 &R15 R11 : ADDRESSEE DECD R13 : PRTY OUT OF STATION R14:NEKKUNTI NAGESHWARA - H/S R17:NEKKUNTI SURYABAU -H/S R16 : REDIRECTED R17 : NEKKUNTI- H/S R18 : NEKKUNTI S - SD R19 : TRY TOMASLNAHALLI R20 : TRY TOMASLNAHALLI R21 : TRY TOMASLNAHALLI
17	WP 112180/2017 (GM,CPC) AWAITING SERVICE OF NOTICE IN R/O R2-R4	SHIVARAJ BALLOLI	R1:TOPANNA - SD R2-R4: SERVICE AWAITED
18	WP 106651/2018 (LB,RES) & WP NO 107919-107922/17 FURNISHING OF FPF CORRECT ADDRESS COPIES COVER ACK & ETC TO ISSUE NOTICE TO R1 & R12	SHIVARAJ BALLOLI SHIVRAJ BALLOLI	D.M.MALLI FOR C/R4-R16 R13 R14 R2-R4:SERVED R1 & R12:ACK NYR

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23	WP110442/2017 (GM,CC) NON FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS AND PETITION COPIES FOR ISSUE OF NOTICE TO R1 R3 & R5 (FOR 2ND TIME)	SHIVANAGOL VEERABHADRA SAVITA V SHIVANAGOAL D B KARIGAR	R2:THE MEMBER SECRETARY & COMMITTEE OF INCOME VERIFICATION & DC OF DEPT OF WBC BAGALKOT - SD R4:THE BEO BAGALKOT - SD R6:THE HM BASAVESHWAR HIGH SCHOOL HALLUR BAGALKOT - SD R7:THE HEADMASTER GOVT PRIMARY SCHOOL HALLUR BAGALKOT - SD NEEDFUL NOT DONE IN R/O R1 R3 & R5
24	WP107158/2018 (CS,RES) ACCEPTANCEOF MEMO FOR SERVICE OF NOTICE IN R/O R2 THROUGH PAPER PUBLICATION PUBLISHED IN VIJAY KARNATAKA KANNADA DAILY NEWS PAPER HUBBALLI EDN FILED BY ADVOCATE FOR PETNR	SHIVARAJ P MUDHOL	AGA FOR: R1 SANGRAM S KULKARNI FOR: R3 S V KARIYANNAVAR - PARTY IN PERSON R4 R2:PUBLISHED NOTICE COPY FILED
25	WP105706/2019 (GM,CPC) 1) ISSUANCE OF SERVICE OF NOTICE TO UN-SERVED RESPONDENTS NOS 1, 2 & 4 (4TH TIME NOTICE ISSUED) 2) ACCEPTANCE OF MEMOFOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR THE RESPONDENTS NO 1 & 2 APPEARING BEFORE TRIAL COURT 3) NON FILING OF MEMO FOR HAVING SERVED THE WP COPIESTO THE COUNSEL FOR RESPONDENTS NO 4 & 6 APPEARING BEFORE TRIAL COURT	SHIVARAJ P MUDHOL	SANJAY B CHANAL FOR R5 RAJASHEKHAR S ARANI FOR R7 R1, R2 & R4 : POSTAL SHARA NO SUCH PERSON R3: DELETED R6: SUDHA : SD
26	WP148721/2020 (GM,RES) COMPLIANCEOF OFFICE OBJECTIONS AT SL NO 5 & 18	SHIVARAJ P MUDHOL ANAND BAGEWADI	GA SD
27	WP 148337/2020 (LB,ELE) COMPLIANCE OF OFFICEOBJECTIONS AT SL NO53-57	SHRIKANT T PATIL ROHIT SPATIL	GA SD

28	WP 105391/2014 (GM,CPC) NON TAKING STEPS IN R/O R8 (FOR 2ND TIME)	SMT SHAILA.BELLIKATTI	S L MATTI FOR R1 R2 : CHALLAPPA - SD R3 : FAKIRAPPA - SD R4 : RUKUMAVVA - SD R5 : SHIVAPPA - SD R6 : VIJAYALAKSHMI - SD R7 : PRAKASH - SD R9,R12 & R14 : SERVICE OF NOTICE DEEMED TO BE COMPLETE R10 : SHIVAPPA -SD R11 : MALAKAJI - SD R13 : SANGAPPA - SD R15 : NINGAVVA -SD R16 : HANUMANTAPPA -SD R17 : PANDAPPA -SD R18- MAHADEVI- SD R19-UMESH - SD R20-NINGANAGOUDA - SD M S WANTAMURI FOR R20 STEPS NOT TAKEN IN R/O R8
29	WP 111557/2014 (GM,CPC) NON TAKING STEPS IN R/O DECEASED R4 (FOR 2ND TIME)	SMT SHAILA.BELLIKATTI	R1- YALLAWWA SD R2- HANAMAWWA SD R3- RAMAPPA SD R4- DECEASED
30	WP 104281/2015 (GM,CPC) 1) NON-FURNISHING OF FPF, C/ACK, COVER, C/ADDRESS ETCFOR ISSUE OF NOTICE TO R2,R3, R9,R10,R13,R15 & R17 2) ISSUANCE OF SERVICE OF NOTICE IN R/O NOT CLAIMED R8 3) NON-TAKING STEPS IN R/O DECEASED R16 (V/O/D/18/02/2016 QUESTION OF MAINTAINABILITY OF WP IS KEPT OPEN)	SMT SHAILA.BELLIKATTI	GURURAJ R TURAMARI FOR R4 JAGADISH PATIL FOR R1 R5-SURESH-SD R6-ADIVEPPA-SD R7-CHANDRAPPA-SD R11-SMT PARAVVA-SD R12-SMT MAHADEVI-SD R14-CHANAPPA-SD R8-MAHANTESH-NOT CLAIMED R16 : DECEASED NEEDFUL NOT DONE IN R/O R2,R3,R9,R10 & R13,R15 & R17
31	WP 104128/2018 (GM,CC) NON COMPLIANCE OF OFFICE OBJNS	SMT SHAILA.BELLIKATTI	CGSC SD

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32	WP113305/2019 (GM, RES) 1)AWAITING SERVICE OF NOTICE IN R/O R1-R5 2)FILING OF ACK FOR HAVING SERVED COPY OF THE HAND SUMMONS TO THE R1 3)V/ODTD:23/9/19 OFFICE OBJNSREGARDING FURNISHIG OF LEGIBLECOPY OF ANNEXURE - J IS KEPTOPEN	SHAILA.BELLIKATTI	K L PATIL FOR R1 HCGP FOR R2-R5 R1-R5:SERVICE AWAITED
33	WP 114536/2019 (GM,CPC) NON COMPLIANCE OF OFFICEOBJNS	SMT SHAILA.BELLIKATTI	
34	WP 103706/2021 (GM,CPC) NON COMPLIANCE OF OFFICEOBJNS	SMT SHAILA.BELLIKATTI	RAGHAVENDRA A PUROHIT FOR R1-R4
35	WP 105626/2016 (GM, RES) FURNISHING OF FPF COVER A/W CORRECT ADDRESS ACK TO ISSUE NOTICE RESPT	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE	RESPT : "LEFT"
36	WP 63728/2012 (LA, RES) 1) MEMO FILED BY ADVOCATE FOR PETNR 2) IA-1/2015 FOR T-I	V M SHEELVANT	GA FOR R1 R2 : THE COMMR, LAR, UKP, BAGALKOT : -SD R3 : THE SLAO, UKP, JAMKHANDI:-SD R4: THE SDC, RRUKP, BAGALKOT:-SD R5 : THE EE, RDUKP, JAMKHANDI: -SD R6 : THE EELA, RDUKP, JAMAKHANDI :-SD
37	WP 78099/2013 (GM, RES) EXTENSION OF INTERIM STAY	V M SHEELVANT VINAY S KOUJALAGI KUSHAL BOLMAL	HCGP FOR R1 and R2 M B KANAVI FOR R3 & R5 SANJAY S KATAGERI FOR R4
38	WP 109345/2014 (GM, RES) NON COMPLIANCE OF OFFICE OBJNS	V M SHEELVANT	GA-SD
39	WP107002/2015 (GM, RES) (SERVICE OF NOTICE TO R1 ISAWAITED)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI M L VANTI	GA FOR R1 and R2 R2:AEE CMC HOSAPETE BALLARI -SD R3:AEE CMC HOSAPETE BALLARI -SD
40	WP 102536/2016 (GM, RES) NON COMPLIANCE OF OFFICE OBJNS	V M SHEELVANT	MRUYUNJAY TATA BANGI

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41	WP 100250/2018 (GM,CPC) FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE E/NOTICE TO R1	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI	MALLIKARJUNSWAMY B HIREMATH FOR R2 & R3 R4-R15:NOTICE DISPENSED WITH R1:POSTAL SHARA REDIRECTED TO DHARWAD
42	WP 105232/2018 (LB,RES) FURNISHING OF PF COVER ACK PETITION COPY FOR ISSUE NOTICE TO R3	V M SHEELVANT	T HANUMAREDDY FOR: C/R4, R5, R6, R7-R27 (CP NO 21073/18) AGA FOR R1 & R2 HANUMANTHREDDY SAHUKAR FOR R5-R27 NEEDFUL NOT DONE IN R/O R3
43	WP 105271/2018 (GM,CPC) FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R1-R13 (FOR 2ND TIME)	V M SHEELVANT S H MITTALKOD	R1-R4 R7 R11:INCOMPLETE ADDRESS R12 :NO SUCH ADDRESS R13:INSUFFICIENT ADDRESS R5 R6 R8 R9 R10:ACK NYR
44	WP 105605/2018 (LB,RES) NON FURNISHING OF FPF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R3	V M SHEELVANT M L A VANTI VINAY S KOUJALAGI	GA FOR R1-R2 NEEDFUL NOT DONE IN R/O R3 T HANUMAREDDY FOR R4-R27 (CP NO 21165/2018 IS RETURNED WITH OFFICE OBJECTION)
45	WP 105971/2019 (LA,RES) FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 FOR 3RD TIME	V M SHEELVANT VINAY S KOUJALAGI ANAND ASHTEKAR M L VANTI	GA SD R1 - THE SPECIAL LAND ACQUISITION OFFICER, HIDAKAL, HUKKERI, BELAGAVI -SD R M KULKARNI FOR R2 R3 : ACK NYR
46	WP 108623/2019 (GM,RES) NON COMPLIANCE OF OFFICEOBJECTIONS	V M SHEELVANT : M L VANTI VINAY S KOUJALAGI ANAND ASHTEKAR	
47	WP111025/2019 (LB,RES) (SERVICE OF NOTICE TO R1 ISAWAITED)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI M L VANTI	R1:SERVICE AWAITED R2:AEE CMC HOSAPETE BALLARI - SD R3:AEE CMC HOSAPETE BALLARI - SD

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48	WP 112435/2019 (GM,CPC) 1)STEPS TO BE TAKEN IN R/O DECEASED R3 2)ISSUANCE OF SERVICE OF NOTICE IN R/O REFUSED R6 & R7 3)ISSUANCE OF SERVICE OF NOTICE TO IN R/OUNCLAIMED R5 4)FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R4 (FOR 2ND TIME) 5)FILING OF ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPT APPEARING BEFORE THE TRIAL COURT	V M SHEELVANT VINAY S KOUJALAGI	MALLIKARJUNSWAMY B HIREMATH FOR R1 & R2 R8:IMAMHUSSAINSAB-SERVED R3:DECEASED R4:INSUFFICIENT ADDRESS R5:UNCLAIMED R6 & R7:REFUSED
49	WP 84081/2013 (GM,WAKF) 1) DISMISSAL OF WPAS AGAINST UNSERVED R4 V/O DTD 9/1/2020 2) IA-1/14 FOR VACATING STAY FILED BY THE ADV FORR2	SHIVARAJ S BALLOLI	MISS AJRA J DUNDGE FOR: R1 RAMESH N MISALE FOR R2 RAMA : R3-SD NEEDFUL NOT DONE IN R/O R4 ANASUYA : R5-SD MAYUR : R6-SD
50	WP58072/2017 (GM,RES) REG: AWAITING SERVICE OF NOTICE IN R/O R1 &R2	V P KULKARNI HARISH KUMAR M S	
51	WP 148358/2020 (CS,RES) COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 5 911 17 18 21 &43(1)	V P VADAVI M B PUJAR	AGA FOR R1-R4 R5: SHRINIVAS B SAJJAN -SD
52	WP 100499/2021 (GM,RES) NON COMPLIANCE OF OFFICE OBJNS	V P VADAVI C B SHANKRANNAVAR	HCGP FOR R1 M H PATIL & HARSHAWARDHAN M PATIL FOR R2
53	WP 101980/2021 (GM,CPC) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 5, 8, 9, 11-16, 19, 20 , 24, 25, 28, 30 & 32(1-7)	V P VADAVI	

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54	WP 103305/2021 (GM,TEN) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 10, 14, 25, 27, 32, 34 AND 52(1 TO 7) (NOTE:WP NO-102484/2021 IS DISPOSED OF ON 16/9/2021 HENCE NOT PUT UP A/W THIS FILED)	V P VADAVI V B HEGDE	MRUTYUNJAYA S.HALLIKERI
55	WP 86136/2013 (CS,SUR) MEMO FOR RETIREMENT FILED BY ADV FOR PETNR SHRI MALLIKARJUNSWAMY B HIREMATH	V R DATAR MALLIKARJUNSWAMY B HIREMATH	GA-SD RAVI S BALIKAI FOR R1 R2:JR OF CO-OP SICUETES & HQA CCDDS KHB BENGALURU - SD R3:THE STATE OF KARNATAKA DEPT OF CO-OPERATION BENGALURU - SD
56	WP 104278/2015 (LA,RES) (ADV FOR PETITIONER HAS NOT CARRYOUT AMENDMENT & FILING OF AMENDED PETITION) (V/O DTD 10/8/2021, ADV FOR RESPONDENTS HAS NOT FILED ADDL STATEMENT OF OBJNS)	VENKATESH M KHARVI	GA FOR R1,R2 and R4 VIJAY M MALALI FOR R3
57	WP 108818/2018 (GM,CPC) NON-FURNISHING OF FPF,ACK, COVERS, CORRECT ADDRESS ETC, TO ISSUE E/NOTICE TO RESPONDENTS (FOR 1ST TIME)	VENKATESH M KHARVI VINAYAK B HEGDE	
58	WP 109277/2019 (LB,RES) 1)FURNISHING OF FPFC/A COPIES CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R1 2)IA-1/19 FOR IMPLEADING 3)IA-2/19 FOR VACATING STAY 4) IA-3/2019 FOR AMENDMENT Connected With	VENKATESH M KHARVI	VITHAL S TELI FOR IMPLEADING R3 IN IA-1/19 R1:ACK RECEIVED WITHOUT SIGN R2:TP KHANAPUR R/BY CO BELAGAVI - SD

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	1) WP109526/2019 (LB, RES) (DATE)		VITTHALSTELI REBECCA SOLOMAN	R1:THE CO TPKHANAPUR BELAGAVI - SD R2:THE SP BELAGAVI - SD R3:THE CPI KHANAPUR BELAGAVI-SD R4:THE PSI KHANAPUR BELAGAVI-SD VENKATESH M KHARVI FOR R5
59	WP 115726/2019 (GM, CPC) NON COMPLIANCE OF OFFICEOBJNS		VENKATESH M KHARVI VINAYAK BHEGDE	
60	WP147464/2020 (GM, RES) 1) FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPT (FOR 2ND TIME) 2) AFFIDAVIT FILED BY ADVOCATE FORPETNR		VENKATESH MKHARVI	RESPT : ACK NYR
61	WP103268/2021 (GM, CPC) 1) AWAITING SERVICE OF NOTICE IN R/OR2 2) NONCOMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 7-11, 15, 16, 20, 23 & 34 (1-3)		VENKATESH MKHARVI VBHEGDE	S H MITTALKOD FOR R1 R2 : SERVICEAWAITED
62	WP 106635/2016 (GM, DRT) AWAITING SERVICE OFNOTICE IN R/OR2		VIDYASHANKAR G DALWAI M BRADDI	A P KAMOJI FOR R1 R2-SERVICE IS AWAITED
63	WP109921/2016 (GM, FC) FURNISHING OF FPF, C/ADDRESS, COVER, COPIES ACK FOR ISSUE E/NOTICE TO RESPONDENT (FOR 2ND TIME)		VIDYASHANKAR G DALWAI M BRADDI	RESPT: ACK NYR
64	WP109700/2017 (GM, RES) & WP110057/17 FURNISHING OF FPF C/A CORRECT ADDRESS WP COPIES ETC FOR ISSUE NOTICE TO R2		VIDYASHANKARGDALWAI	M G MALVADE FORR1 NEEDFUL NOT DONE IN R/O R2

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65	WP 114748/2019 1) FILING OF BETTER AFFIDAVIT OF THE EXPLAINING THE POLICY OF THE CENTRAL GOVERNMENT BY R1- R3 2) IA-5/2019 FOR IMPEADING THE RESPT AS R20 FILEDBY PROPR20 3) IA-6/2019 FOR IMPEADING THE R21 FILED BY PROP R21 4) IA 7/2019 FOR DIRECTION TO R4 TO R19 FILED BY THE ADV FOR PETITIONER 5) IA-2/2020 FOR DIRECTION FILED BY THE ADV FORPETNR 6) COMPLIANS OF O/OBJNS RAISED ON STATEMENT OF OBJECTIONS FILED BYTHE ADV FOR R1 TO R3 7) COMPLIANCE OF OFFICE OBJNSS RAISED ON OBJNS TO IA-2/2020 FILED BY THE ADV FOR R4-R9	(GM, RES)	VIDYASHANKAR G DALWAI	M B KANAVI CGSC FOR R1- R3 SUMANGALA A CHAKALABBI FOR R4-R19 M B HIREMATH FOR PROP R20 M B REDDI FOR PROP R21
66	WP 148256/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 18 24 25 52 & 53	(CS, RES)	VIDYASHANKAR G DALWAI	GA SD
67	WP 100105/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 13 16 17 19 22 & 32(1-3)	(GM, DRT)	VIDYASHANKAR G DALWAI	
68	WP 101668/2021 1) COMPLIANCE OF OFFICE OBJNS RAISED ONPF 2) NONCOMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 7, 10, 19, 29 AND 52(1)	(GM, CPC)	VIDYASHANKAR G DALWAI	

COMPLIANCE

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| 69 | WP 101723/2021
1) COMPLIANCE OF
OFFICE OBJNS
RAISED ONPF,
2) NONCOMPLIANCE
OF OFFICE
OBJECTIONS
AT SL NO 7, 12,
14, 23, 28 AND
52(1)
(RETURNED PF KEPT
IN B FILE) | (GM, CPC) | VIDYASHANKAR G DALWAI | |
| 70 | WP 103318/2021
1) AWAITING
SERVICE OF NOTICE
IN R/O R1(A TO C)
ANDR2
2) NONCOMPLIANCE
OF OFFICE OBJNS AT
SL NOS.12, 17
AND29(1) | (GM, CPC) | VIDYASHANKAR G DALWAI | R1(A-C) & R2 : SERVICE
AWAITED |
| 71 | WP 103546/2021
COMPLIANCE OF
OFFICE OBJECTIONS
AT SL NOS
11,16,17,18,19,21
,23,28 & 30(1-4)
(DCF OF RS 2200/-
TO BE MADE GOOD) | (LA, RES) | VIDYASHANKAR G DALWAI | |
| 72 | WP 103548/2021
COMPLIANCE OF
OFFICE OBJECTIONS
AT SL NOS
1,7,10,13,16,17,1
9,21,22,27,31 &
33(1-5) | (LA, RES) | VIDYASHANKAR G DALWAI | |
| 73 | WP 103785/2021
COMPLIANCE OF
OFFICE OBJNS AT
SL NOS.11,18, 20
AND 31(1) | (GM, POLICE) | VIDYASHANKAR G DALWAI | GA SD |
| 74 | WP 103831/2021
COMPLIANCE OF
OFFICE OBJECTIONS
AT SL NOS
1,10,11,13,16,17,
19,21,27,31 &
33(1-4)
(COURT FEE NOT
PAID) | (LA, RES) | VIDYASHANKAR G DALWAI | |

75	WP 108127/2015 (GM,FC) 1) NON FILING OF ACKFOR HAVING DEPOSITED OF LITIGATION EXPENSES OF RS 10,000/- BY THE ADV FOR PETITIONER 2) NON-FURNISHING OFFFF, C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE E/NOTICE TO RESPONDENT (FOR 1ST TIME)	VIJAY M MALALI
76	WP 109904/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HOLAGERI
77	WP 109912/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HALAGERI
78	WP 109927/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HALAGERI
79	WP 109942/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HALAGERI
80	WP 109985/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HALGERI
81	WP 109998/2019 (LA,RES) 1) NON-PAYMENT OF COST OF RS 500/- TO THE HIGH COURT LEGAL SERVICE AUTHORITY,HIGH COURT OF KARNATAKA DHARWAD BENCH,DHARWAD 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 8,9,10,13,16,17,2 6,28,30 & 33(1-6) (FOR 4TH TIME)	VIJAY M MALALI A M KUMBAR P G HALAGAREI
82	WP 110015/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI A M KUMBAR P G HALAGERI
83	WP 110038/2019 (LA,RES) NON COMPLIANCE OF OFFICE OBJNS	VIJAY M MALALI P G HALAGERI

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84	WP 110049/2019 (LA, RES) 1) NON-PAYMENT OF COST OF RS 500/- TO THE ADVOCATE ASSOCIATION LIBRARY FUND DHARWAD BENCH, DHARWAD 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3, 8, 9, 10, 12, 13, 16 , 17, 18 (1-2), 20, 23 (1-2) 25, 26, 28, 30 & 33 (1-4) (FOR 4TH TIME)	VIJAY M MALALI A M KUMBAR	
85	WP 102234/2017 (GM, RES) FURNISHING OF FPF C/A COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R1&R3	VIJAYENDRA BHIMAKKANAVAR	R2:SERVED R1:ACK RECEIVED WITHOUT SIGH R3:ACK NYR
86	WP 105887/2018 (GM, KEB) AWAIT SERVICE OF NOTICE IN R/O R1-R4	VIJAYENDRA BHIMAKKANAVAR	CHANDRASHEKAR HIREMATH FOR R2-R4 R1-R4 : SERVICE AWAITED
87	WP 111430/2019 (LA, RES) DISMISSAL OF PETITION V/O DTD 11/3/2020	VIJAYENDRA BHIMAKKANAVAR B V PATIL	
88	WP 148684/2020 (GM, RES) 1) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON PROCESS MEMO 2) COMPLIANCE OF OFFICE OBJNS AT SL SL NOS 15, 16, 19, 22, 25-27 & 40 (1)	VIJAYENDRA BHIMAKKANAVAR	AGA FOR R1-R3 K H BAGI FOR R5
89	WP 148722/2020 (CS, DAS) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13, 15, 17, 19, 20, 21 , 24, 28, 39 & 42 (1) (MOVED)	VIJAYENDRA BHIMAKKANAVAR	GA SD
90	WP 148747/2020 (GM, TEN) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 5 11 12 17 31 38 & 30 (1&2) (IA-1/2020 FOR DISPENSATION IS PENDING)	VIJAYENDRA BHIMAKKANAVAR	PRASHANT S HOSAMANI FOR C/R4 (CP NO 23163/2020) GA SD

COMPLIANCE

- | | | | |
|----|--|--------------------------|--|
| 91 | WP 101026/2021 (GM, RES)
NON-COMPLIANCE OF
OFFICE OBJECTIONS
AT
SL NOS
6,7,16,18,29 &
31(1-2) | VIJAYENDRA BHIMAKKANAVAR | GA SD |
| 92 | WP 101054/2021 (GM, TEN)
1)AWAITING
SERVICE OF
E/NOTICE
IN R/O R4
2)NON COMPLIANCE
OF OFFICE OBJNS
AT SL
NOS 14 25 27 &
52(2) | VIJAYENDRA BHIMAKKANAVAR | HCGP FOR R1-R3
R4:SERVICE AWAITED |
| 93 | WP 102225/2021 (GM, RES)
NON-COMPLIANCE OF
OFFICE OBJECTIONS
AT
SL NOS
11,16,20,21,29 &
31(1-3) | VIJAYENDRA BHIMAKKANAVAR | GA SD |
| 94 | WP 102395/2021 (LB, RES)
AWAIT SERVICE OF
NOTICE IN R/O R3 | VIJAYENDRA BHIMAKKANAVAR | HCGP FOR R1
R2 : ZP HAVERI R/BY CEO ZP HAVERI :
SD
R3 : SERVICE AWAITED |
| 95 | WP 103320/2018 (GM, RES)
NON COMPLIANCE OF
OFFICE
OBJNS AT SL NOS
3,8,9,12-16,
18-25,28(1-3) | VINAYAK S KULKARNI | |
| 96 | WP 111896/2019 (GM, FF)
NON-COMPLIANCE OF
OFFICE OBJECTIONS | VINAY S KOUJALAGI | |
| 97 | WP 146600/2020 (GM, RES)
COMPLIANCE OF
OFFICE
OBJECTIONS AT SL
NO 17,31
& 32 RAISED ON
FURTHER
VERIFICATION(FOR
1ST TIME) | VINAY S KOUJALAGI | GA SD |
| 98 | WP 101988/2021 (GM, RES)
COMPLIANCE OF
OFFICE OBJECTIONS
AT
SL NO 7, 10, 11,
13, 15, 18, 19,
22, 23, 25, 26,
28 & 30(1-3) | VINAY S KOUJALAGI | |

COMPT BATT NO

99	WP84428/2013 MEMOFOR RETIREMENT FILED BY ADV FOR PETITIONER (RULE NOT ISSUED)	(GM,RES)	VIVEK GRAMOPADHYE	BAHUBALI A DANAWADE FOR R1 & R2 R3- APPELLATE COURT PUNE- H/S
100	WP103355/2015 FURNISHINGOF FPF, C/A, CORRECT ADDRESS, ETC., TO ISSUE NOTICE TOR2 2ND TIME	(GM,WAKF)	VIVEK GRAMOPADHYE SAMEER G KOLLI	AZRA J DUNDGE FOR R3 R1 & R4 ARE SERVED R2-ACK NYR
101	WP 104937/2015 FURNISHING OF FPF, C/ACK, COVER, COPIES, ETC-, FOR ISSUE NOTICE TO R1 & R2 FOR 3RD TIME	(LB,RES)	Y LAKSHMIKANT REDDY & Y MALATHI REDDY SUMA YALGUR	GA-SD V SHIVARAJ HIREMATH FOR R3 & R4
102	WP 106750/2015 NON-FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2 & R5 FOR SECOND TIME	(LB,RES)	Y LAKSHMIKANT REDDY	GA-SD R1 : STATE OFKARNATAKA, DUDH, REP BY SECY, B'LURU -SD R3 : THE DC, KOPPAL -SD B SHARANABASAWA FOR R4
103	WP 106763/2015 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2 & R5 FOR SECOND TIME	(LB,RES)	Y LAKSHMIKANT REDDY	GA-SD R1 : THE SK, DUDH, B'LURU - SD R3 : THE DC, KOPPAL - SD B SHARANABASAWA FOR R4
104	WP 101908/2016 AWAITING SERVICE OF NOTICE IN R/O R1(A-E)	(GM,CPC)	Y LAKSHMIKANT REDDY Y MALATI REDDY	R1(A-E) : SERVICE AWAITED
105	WP 103133/2016 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R7 FOR 2ND TIME	(GM,TEN)	Y LAKSHMIKANT REDDY Y MALATIREDDY	GA FOR R1,R3 and R6 M B KANAVI FOR R2 & R5
106	WP 106920/2016 1)FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R1 & R3	(GM,RES)	Y LAKSHMIKANT REDDY Y MALATHI REDDY SUMA YALGUR	R2:THE DD WCWDD HOSAPET-SD NEEDFUL NOT DONE IN R/O R1 &R3

FOR DISPOSAL

107	WP 108308/2016 (LA,RES) STEPS TO BE TAKEN FOR SERVICE OF NOTICE TO R1 (STATEMENT OF OBJNS FILED BY GA IS RETURNED WITH O/OBJNS)	Y R JOGI	R1: ACK NYR GA FOR: R2 & R3
108	WP106651/2017 (GM,TEN) FURNISHING OF FPF,C/A CURRECT ADDRESS,ETC FOR ISSUE OF NOTICETO R5 (2ND TIME) (V/O DTD 18/8/2017 IA-2/2017 MAY BE DISPOSED OF A/W MAIN PETITION)	Y R JOGI L S MANJUNATH M B REDDI	AGA FOR: R1 B S KAMATE ADV FOR: R2 & R4 R5: SERVICE AWAITED R3:DEPUTY GENERAL MANAGER COPRORATION BANKBEN'LORE-SD R5 : ACKNYR
109	WP 106571/2019 (LB,RES) FURNISHING OF FPF OF CA COVERS ACKS COPIESETC TO ISSUE NOTICE TO R1 &R2	Y R JOGI	G K HIREGOUDAR NEEDFUL NOT DONE IN R/O R1 &R2
110	WP 110872/2019 (GM,RES) & WP14486/2020 FILING OF REPORT ON THE ALLEGA TION OF LAND BEING TAKEN OVER WITHOUT DUE PROCESS	Y R JOGI	GA SD
111	WP 114586/2019 (LB,RES) NON-COMPLIANCE OF OFFICE OBJECTIONS	Y R JOGI	
112	WP 103474/2021 (LB,ELE) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13-15,18,25,27,32 & 52(1-2)	SHARAD V MAGADUM	HCGP FOR R1 & R2 ARAVIND KULKARNI FOR R3 S RAJASHEKAR FOR R4 SURAJ S MUTNAL FOR R5

COMPT BATT NO

113	WP 108474/2016 (LB,RES) (SPECIAL ORDERS) 1)NOTICE ISSUED TO R3 AND UNSERVED COVER RETURNED WITH POSTAL SHARA AS UNCLAIMED 2)ACKNOWLEDGEMENT FOR HAVING SERVED HAND SUMMONS TO STANDING COUNSEL SRI SANJAY S KATAGERI R3 3)IA-1/17 FOR PERMISSION	SMT SUNANDA P PATIL	SANJAY S KATAGERI FOR R3 MRUTHYUNJAY TATA BANGI FOR R1 & R2 R3:UNCLAIMED
114	WP 108095/2017 (LA,RES) REFERRING TO LOK ADALATH	SMT SUNANDA P PATIL	AGA FOR R1-R3 R V NAIK & SRI SHIVASAI M PATIL FOR R2
115	WP 108122/2017 (LA,RES) REFERRING TO LOK ADALATH	SMT SUNANDA P PATIL	AGA FOR: R1 and R3 R V NAIK & SHIVASAI M PATIL FOR R2
116	WP 101990/2021 (GM,RES) NON COMPLIANCE OF OFFICEOBJECTIONS AT SL NO20	SMT SUNANDA P PATIL	
117	WP 103648/2021 (GM,AC) 1) IA 1/2021 FOR CORRECTION OF INTERIM ORDER DTD 30/9/2021 2) AWAITING SERVICE OF NOTICE IN R/O R1-R5 (NOTICE ISSUED ON 21/10/2021)	SMT SUNANDA P PATIL	R1-E5 : SERVICE AWAITED
118	WP 108549/2015 (LB,RES) FURNISHING OF PF, COVER, ACK, ETC., FOR ISSUE OF NOTICE TO RESPDTS FOR 1ST TIME	S C HIREMATH	
119	WP 146964/2020 (GM,RES) 1) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2020 FOR EXTENSION OF TIME 2) AWAITING SERVICE OF NOTICE IN R/O R3	VIJAYKUMAR B HORATTI	S B MUTTALLL, RAJU M and M S NIMBANAVAR FOR R1 & R2 R3: SERVICE OF NOTICE IS AWAITED

COMPT BATT NO

120	WP 148563/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,18 & 28	(GM, RES)	VIJAYKUMAR B HORATTI	GA SD
121	WP 103205/2021 1) NONCOMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 25 &31(1) 2) AWAITING SERVICE OF NOTICE IN R/O R1 & R2 (V/O DTD 3/9/2021, QUESTION OF MAINTAINABILITY IS KEPT OPEN)	(GM, RES)	VIJAYKUMAR B HORATTI	R1 & R2 : SERVICE AWAITED
122	WP 103105/2017 1) OFFICE OBJECTION AT SL NO 53 A/W COUNSEL'S SUBMISSION 2) FILING OF VAKALATH BY SRI SURESH S GUNDI ADV FOR RESPT	(GM, CPC)	VISHWANATH HEGDE ANANT HEGDE	SURESH S GUNDI FOR RESPT
123	WP 101060/2021 OFFICE OBJNS AT SL NO 27 A/W COUNSEL SUBMISSION	(GM, RES)	VISHWANATH HEGDE	
124	WP 103097/2021 1) AWAIT SERVICE OF NOTICE IN R/O SOLERESPT 2) NON-COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 14 & 17	(GM, CPC)	VISHWANATH HEGDE	RESPT : SERVICE AWAITED
125	WP 103420/2021 AWAITING SERVICE OF NOTICE IN R/O RESPONDENT	(GM, FC)	VISHWANATH HEGDE	RESPONDENT : SERVICE AWAITED

END
